

Sl. No. 9

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/158/10/AMR/2019	Under Liquidation	10 of IBC	RAMANASREE CONSUMER PRODUCTS PVT LTD
	IA(IBC)/191/2024	U/Sec 60(5) R/w Reg 2A & 41 of IBBI(Liquidation Process)Reg, 2016	Immaneni Eswara Rao,Liquidator of M/s Ramanasree Consumer Products Pvt Ltd Vs Bank Of India

ORDER

IA(IBC)/191/2024:

Present: Mr. Uma Shankar, Ld. Counsel for the Applicant.

Mr. V. Sethu Madhava Rao, Ld. Counsel for the Respondent

Vakalat and Counter not filed. For filing Vakalat and Counter, list the matter on 25.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)